

**Court-II**

**Before the Appellate Tribunal for Electricity, New Delhi  
(Appellate Jurisdiction)**

**Appeal No. 185 of 2014**

**Dated : 26<sup>th</sup> November, 2015**

**In the matter of:**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. .... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission  
& ors. .... Respondent(s)**

Present:- Mr. Lodha, Sr. Adv., Ms. Petal Chandhok &  
Mr. Sidhart  
Mr. Bhubhan for Mr. Pradeep Misra for R2-R4  
Mr. R.K. Mehta, Mr. Abhishek Upadhayay &  
Ms. Himanshi Andley for R-1

**ORDER**

Bench not assembled today.

Post the matter for further hearing/respondents' arguments on **28<sup>th</sup> January,**  
**2016.**

**Court Master**